

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UN-STARRED QUESTION NO. 697**

TO BE ANSWERED ON 7<sup>th</sup> FEBRUARY, 2022 / MAGHA 18, 1943 (SAKA)

**Loan to Educated Unemployed Persons**

697: SHRI GNANATHIRAVIAM S.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to raise the age of educated unemployed persons to get loan for self-employment;
- (b) if so, the details thereof and the decisions taken in this regard;
- (c) the details of the interest rates of the nationalised banks for this kind of loans at present; and
- (d) whether the Government proposes to reduce these interest rates for the welfare of unemployed persons, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(DR. BHAGWAT KARAD)

**(a) to (d):** The Reserve Bank of India has informed that, as per its instructions, banks are required to have their own Board-approved loan policy, which guides the providing of loans and advances by them. It has further informed that it has deregulated the interest rate on advances sanctioned by banks and, accordingly, banks themselves determine their interest rates with the approval of their respective Boards of directors, subject to its regulatory guidelines in this regard. As such, Government does not determine the age for a borrower to get a loan and it also does not fix the interest rates on loans.

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